GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

LOK SABHA UNSTARRED QUESTION NO. 1822 TO BE ANSWERED ON 3rd JULY, 2019

SPECIAL ECONOMIC ZONES

1822. SHRIMATI MEENAKASHI LEKHI:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) the details and total number of Special Economic Zones (SEZs) which have been set up in the country, State/UTwise;
- (b) whether there are SEZs which have been set up to promote agricultural activities;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

- (a): There were 7 Central Government Special Economic Zones (SEZs) and 12 State/Private Sector SEZs prior to the enactment of the SEZs Act, 2005. In addition to that 416 proposals for setting up of SEZs in the Country have been accorded formal approvals. Presently, 351 SEZs are notified, out of which 232 SEZs are operational. States/Union Territories-wise details of SEZs is at **Annexure-I.**
- (b) to (d): Yes Sir, 7 Special Economic Zones (SEZs) have been approved for Agro and Food Processing sectors in India. Out of these 7 SEZs, 6 have been notified. Out of these 6 notified SEZs, 3 SEZs are operational. A statement showing details Agro and Food Processing SEZs in India is at **Annexure-II**.

Annexure-I to the Lok Sabha Unstarred Question No. 1822 for 3rd July, 2019

States/Union Territories - wise distribution of approved SEZs								
States/UTs	Central Government SEZs set up prior to the enactment of SEZs Act, 2005	State Government/ Private Sector SEZs set up prior to the enactment of SEZs Act, 2005	Formal Approvals granted under the SEZs Act, 2005	Notified SEZs under the SEZ Act, 2005	Total Operational SEZs (Including prior to SEZs Act + under the SEZs Act)			
Andhra Pradesh	1	0	32	27	19			
Chandigarh	0	0	2	2	2			
Chhattisgarh	0	0	2	1	1			
Delhi	0	0	2	0	0			
Goa	0	0	7	3	0			
Gujarat	1	2	28	24	20			
Haryana	0	0	24	21	6			
Jharkhand	0	0	1	1	0			
Karnataka	0	0	62	51	31			
Kerala	1	0	29	25	19			
Madhya Pradesh	0	1	10	5	5			
Maharashtra	1	0	49	43	30			
Manipur	0	0	1	1	0			
Nagaland	0	0	2	2	0			
Odisha	0	0	7	5	5			
Puducherry	0	0	1	0	0			
Punjab	0	0	5	3	3			
Rajasthan	0	2	5	4	3			
Tamil Nadu	1	4	53	50	40			
Telangana	0	0	63	57	29			
Uttar Pradesh	1	1	24	21	12			
West Bengal	1	2	7	5	7			
GRAND TOTAL	7	12	416	351	232			

Annexure-II to the Lok Sabha Unstarred Question No. 1822 for 3rd July, 2019

List of Agro and Food Processing SEZs in India							
Sl. No.	Name of the developer	Type of SEZ	Location	SEZ status			
1	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Agro Based Food Processing	Malappuram District, Kerala	Notified/ Operational			
2	Parry Infrastructure Company Private Limited	Food Processing	Kakinada, Andhra Pradesh	Notified/ Operational			
3	Pearl City (CCCL Infrastructure Limited)	Food Processing	Tuticorin District, Tamil Nadu	Notified/ Operational			
4	Nagaland Industrial Development Corporation Limited	Agro and Food Processing	Demapur, Nagaland	Notified			
5	Ansal Colours Engineering SEZ Limited	Agro and Food Processing Products	Sonepat, Haryana	Notified			
6	CCL Products (India) Limited	Agro based Food Processing	Chittoor District, Andhra Pradesh	Notified			
7	Akshaypatra Infrastructure Pvt. Ltd.	Food Processing	Mehsana, Gujarat	Formal Approval			
